

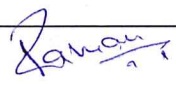
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. RAGHUNANDAN N. HARINATH D.VAS RAVIPRASAD	Advocate	9866010008	
K.V. RAMAN K. PRASHANT		9963101017	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. SUJAN KUMAR REDDY	Advocate	9160001435	

ORDER

Learned counsels Mr.Raghunandan Rao, Mr.N.Harinath, Mr.DVAS Ravi Prasad, Mr.K.V.Raman and K.Prashant present for Petitioner.

Learned counsel Mr.Sujan Kumar Reddy present for RoC.

Proof of service of notice as per order dated 08.03.2018 filed.

Heard learned senior counsel appearing for Petitioner and learned counsel appearing for RoC.

Petitioner counsel undertook to file all material papers relevant for the Adjudication in one paper book by 19.03.2018.

List the matter on 19.03.2018.



MEMBER (Judicial)